

ANNEXURE- 3

Name of the Corporate Debtor: Maxgrow Overseas Limited				Date of commencement of Liquidation: 20.12.2023				List of creditors as on : 22.04.2026					
Annexure 1		List of secured financial creditors (other than financial creditors belonging to any class of creditors)							(Amount in Rs)				
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted (Provisionally)	Nature of claim	Amount covered by guarantee	Whether related party?	% voting share in SCC					
1	Bank of Baroda	19.01.2024	51,81,89,708	51,81,89,708	Secured	No	No	27.38%					
2	Bank of India	20.01.2024	58,10,20,679	58,10,20,679	Secured	No	No	30.70%					
3	Union Bank of India	20.01.2024	16,05,89,514	16,05,89,514	Secured	No	No	8.48%					
4	Punjab National Bank	12.01.2024	63,29,20,494	63,29,20,494	Secured	No	No	33.44%					
Total			1,89,27,20,395.00	1,89,27,20,395.00		-		100.00%					

The claims have been admitted provisionally as:

- 1) we have asked for further documents, information, records, etc. which is yet to be received from the respective Financial Creditors,
- 2) No documents are available / received from the CD's management to validate the respective claims as on Insolvency Commencement date. Hence, it is subject to change as per further availability of documents and validation thereof.